

~~1720~~ NO.11

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).

33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from

filing O.T. and office report)

Date : 10/04/2017 These petitions were called on for hearing today.

For Petitioner(s) Ms. Monisha Handa,Adv.

Mr. Mohit D. Ram,Adv.

For Respondent(s) Ms. Neha Agarwal,Adv.

Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) Nos.33413-33414/2014

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 2.3.2017 of this Court in respect of respondent Nos. 18 and 19.

Await service report of respondent Nos.2,13,14 and 21.

SLP(C) No.33415/2014

Await service report of respondent No.12.

Respondent No.2 is reported to be dead. Learned counsel for

the petitioner shall within a period of four weeks, as last chance

file an application for substitution to bring on record his Lrs.

List again on 11.7.2017 .

(M V RAMESH)

Registrar

MG